

The Tripura Post-Graduate Research Fellowship Rules, 1987

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GOVERNMENT OF TRIPURA
EDUCATION DEPARTMENT
(HIGHER EDUCATION)

No. F. 3(13-5)-DHE/84

Dated, Agartala, the 8th April, 1987.

MEMORANDUM

Governor has been pleased to publish the "Tripura Post-Graduate Research Fellowship Rules, 1987" as per manuscripts appended below in an Extra-ordinary Issue of the Tripura Gazette.

The above Rules will take effect from the date of publication in the Tripura Gazette.

By order of the Governor,
A. K. Mangotra
Secretary to the
Government of Tripura.

TRIPURA POST-GRADUATE RESEARCH FELLOWSHIP RULES,
1987.

The Governor is pleased to make the following rules, namely—
Tripura Post-Graduate Research Fellowship Rules, 1987.

1. Short title and commencement:

These rules may be called Tripura Post-Graduate Research Fellowship Rules 1987.

2. Course of study or research:

The following shall be the course of study or research in Science and Humanities at any University or College or Institution approved under the University Grants Commission Act, for which the Research Fellowship will be available, namely—

(a) M. Phil.

(b) Ph. D.

3. Duration of the course:

The duration of the course of study or research shall generally be (a) M. Phil.—One year of the period as may be specified by the University/College/Institution in which the candidate is admitted.

(b) Ph. D.—Two years or as may be specified by the University/College/Institution in which the candidate is admitted.

4. Number of fellowship:

The number of inservice teacher candidates and student candidates to be deputed for advanced study and research shall be determined by the State Government.

5. Selection of candidates:

The selection of candidates for different courses shall be made by the Education Department, Government of Tripura from amongst suitable qualified persons who fulfil all the requirements prescribed by the respective University or College or Institution under which such courses are conducted.

6. Eligibility:

The Tripura Post-Graduate Research Fellowships are open to inservice teacher candidates serving under the Government of Tripura and student candidates of Tripura who are below the age of 35 years and who have obtained a Masters Degree with at least 50% of marks preceded by an Honours degree of a recognised University. Applicants must be permanent residents of Tripura.

7. Period of study to be treated as on duty :

The entire period of the courses of study shall be treated as on duty in case of inservice candidates deputed to undergo advanced study and research under these rules. They shall continue to get their usual pay and other allowances during such period.

8. Value :

The value of Tripura Post-Graduate Research Fellowship is Rs. 200/- per month for the entire period of the course of study. The recipient of the Tripura Post-Graduate Research Fellowship will be entitled to contingent grant of Rs. 500/- per annum for approved contingent expenditure.

9. Fellowship for whole time study :

A candidate/selected for the Fellowship will do whole time study/research in a subject selected by him/and approved by the University.

10. Travelling expenses :

A candidate selected to undergo the course of study/research under these rules shall be entitled to actual travel expenses for journey for joining their place of study/research and also for the return journey after completion of study/research. No Daily Allowance will be admissible during the period of journey and for courses of study.

11. Fellow should not accept other appointment :

No Fellow shall accept or hold any appointment paid or otherwise from any other sources except the State Government during the tenure of the scholarship.

12. Progress Report :

The Fellow shall present, through his/her Supervisor, half-yearly report on the progress of his/her work.

13. Leave :

Leave for a maximum period of 20 days in a year with all benefits in addition to the Government holidays may be taken by a Fellow with the approval of the Supervisor. The holidays, however, do not include the vacation period, if any.

14. Bond :

(i) Candidates in Government service selected to undergo advanced study/research under these rules shall furnish a bond with a surity to the Governor of Tripura to the effect that he would serve the Government for a period of five (5) years after completion of the course of study failing which he shall be bound to refund all the money paid to him towards pay and allowances or as the case may be fellowship, contingent grant, travel grant or other costs incurred by the Government together with interest accrued thereon and with such other terms as may be decided by the Government.

(ii) A student candidate selected to undergo advanced study/research under these rules shall furnish a bond with a surity to the Governor of Tripura to the effect that he would if directed to do so, join the teaching profession after completion of the course of study, failing which he shall be bound to refund all the money paid to him towards fellowship, contingent grant, travel grant or other costs incurred by the Government together with interest accrued thereon and with such other term as may be decided by the Government.

15. Consequence if the study or research is discontinued :

If a candidate discontinues the course of study or research shall be liable to refund to the Government the entire amount of Fellowship grants and costs that have already been paid to him by the Government for undergoing such course of study or research together with the interest thereon.

16. All sums due to the Government from a candidate under the rules may be recovered as an arrear of land revenue.

17. Examination :

If a candidate fails to come out successful in any of the examinations during the course of study he shall be liable to refund the entire amount of fellowship grant, other costs paid to him provided that the unsuccessful candidate may apply to the State Government to allow him to reappear in such examination at his own costs.

18. Relaxation :

The State Government may relax any of the provisions of these rules in the case of any class or category of persons or for any post or category of posts.

By order of the Governor,

A. K. Mangotra
Secretary to the
Government of Tripura.